## Acknowledgement Receipt to be issued to the tenderer of counterfeit notes

Name of the Bank/Treasury/Sub-Treasury		
Address of the Bank Branch/Treasury/Sub-Treasury		
Serial Number: of the Receipt-		
Date:		
The note(s) described below received from		
(name and address of the tenderer) is/are counterfeit and has/have therefore been impounded and stamped accordingly.		
SI.No. of the Note	<u>Denomination</u>	Parameters on which the Note  Is deemed as counterfeit
Total No. of notes:		
(Signature of the tenderer)	(	Signature of the counter cashier)